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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/255/ (IB)/2017
NAME OF THE PETITIONER(S) : T. RAVICHANDRAN
NAME OF THE RESPONDENT(S) : VENTURA ENGINEERS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	J. SIVA CHANDRAN T. V. LAKSHMANAN	Counsel for Petr Counsel for Respondent	J. Siva Chandran T. V. Lakshmanan

ORDER

Counsel representing both the parties present. The Registry is directed to send notice to the respondent. Counsel for petitioner is directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of the I&B Code, 2016. Counsel for respondent is directed to file counter within one week by providing a copy to the other side. Matter is posted for arguments. Put up on 20.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))